

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :07/02/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/4000/2026 BLAPL/1366/2026	TULA @ TULESWAR BAG VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	KANTABANJI /182 /2025 A.D.J.,KANTABANJI(Balangir) SC/0000084/2025
2	D-BLAPL/4003/2026 BLAPL/1367/2026	ZAKEER KHAN VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	PADMAPUR /90 /2025 SPECIAL JUDGE,GUNUPUR(Rayagada) TR/0000049/2025
3	D-BLAPL/4021/2026 BLAPL/1368/2026	MITHUN SAHU VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	ANGUL SADAR PS /9 /2026 CIVIL JUDGE (J.D.)-CUM-JMFC,BANAR GR/0000015/2026
4	D-BLAPL/4024/2026 BLAPL/1369/2026	AMAR DIGAL VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	/ /0 SPECIAL JUDGE ASKA(Ganjam) 2(A)CC/0000004/2026
5	D-BLAPL/4033/2026 BLAPL/1370/2026	RAMESH CHANDRA MALLICK VS STATE OF ODISHA	MAHES DAS VS	BALLIGUDA /12 /2026 SPECIAL JUDGE,BALLIGUDA(Kandhamal) Spl/0000037/2026
6	D-BLAPL/4054/2026 BLAPL/1371/2026	GUNU @ AKHILA NAIK VS STATE OF ODISHA	RONIT GHOSH VS	TALCHER TOWN /463 /2025 S.D.J.M. CIVIL JUDGE (JD),TALCHER(A GR/0000944/2025
7	D-BLAPL/3574/2026 BLAPL/1372/2026	NARAYAN NAYAK VS STATE OF ODISHA	PRANAB KUMAR DAS VS	CHITRAKONDA /110 /2024 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000099/2024
8	D-BLAPL/4042/2026 BLAPL/1373/2026	NRUSINGH CHARAN SETHY VS STATE OF ODISHA	DEBASIS SAHOO VS	SOSO /7 /2026 SPECIAL JUDGE (POCSO), KENDUJHAR Spl/0000003/2026
9	D-BLAPL/4089/2026 BLAPL/1374/2026	AMBIKA DIGAL @ AMBIKA DIGA VS STATE OF ODISHA	AMITAV TRIPATHY VS	PHIRINGIA /23 /2026 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000041/2026
10	D-BLAPL/4043/2026 BLAPL/1375/2026	LIPU JENA VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	BOLAGARH P.S. /14 /2026 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(K TR/0000008/2026
11	D-BLAPL/4046/2026 BLAPL/1376/2026	ABHI SABAR VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	SUNDARGARH SADAR /242 /2025 DISTRICT & SESSIONS JUDGE,SUNDER ST/0000271/2025

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12	D-BLAPL/3567/2026 BLAPL/1377/2026	KARAM RABANAYA VS STATE OF ODISHA	PRANAB KUMAR DAS VS	MOTU /96 /2023 DISTRICT AND SESSIONS JUDGE,MALMUDA CT/0000073/2024
13	D-BLAPL/4052/2026 BLAPL/1378/2026	UMESHRAJ BHARATI VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MAIDALPUR /120 /2025 S.D.J.M. CIVIL JUDGE (JD),NAWARANGPUR GR/0001658/2025
14	D-BLAPL/3737/2026 BLAPL/1379/2026	ABHAYA KUMAR MOHARANA VS STATE OF ODISHA	BINAPANI TRIPATHY VS	BAIDYANATHPUR /327 /2025 DISTRICT & SESSIONS JUDGE,BERHAMPUR ST/0000320/2025
15	D-BLAPL/4082/2026 BLAPL/1380/2026	ANSUMAN ABHIJIT SAHOO @ RAJA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SPL.TASK FORCE /17 /2025 SPECIAL JUDGE, CUTTACK(Cuttack) Spl/0000019/2025
16	D-BLAPL/3772/2026 BLAPL/1381/2026	ARJUN MIRDHA @ PADHAN VS STATE OF ODISHA	SARAT KUMAR JENA VS	BARPALLI /189 /2025 DIST.AND SESSIONS JUDGE,BARGARH CT/0000154/2025
17	D-BLAPL/4097/2026 BLAPL/1382/2026	EKTAR S.K. VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	RAGHUNATHPALI /395 /2023 AD-HOC A.D.J. (FTSC),ROURKELA(Sundergarh) Spl/0000125/2023
18	D-BLAPL/4093/2026 BLAPL/1383/2026	NIHAR RANJAN NAYAK VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	CDA-II /193 /2025 J.M.F.C,CUTTACK(Cuttack) GR/0001281/2025
19	D-BLAPL/4134/2026 BLAPL/1384/2026	HALADHAR MAJHI VS STATE OF ODISHA	SNEHASISH BEHERA VS	//0 J.M.F.C.,GONDIA(Dhenkanal) 2(B)CC/0000021/2025
20	D-CMAPL/32870/2025 CMAPL/17/2026	PRAMOD KUMAR DEHURY VS STATE OF ODISHA	ADV. VS	// () //
21	D-CMP/5313/2026 CMP/275/2026	PAILI MOHAN VS PAILI DALAMMA	TUSAR KUMAR MISHRA VS	// CIVIL JUDGE (SD),CHATRAPUR(Ganjam) CS/0000046/2021
22	D-CMP/5333/2026 CMP/276/2026	KISHORE KEDIA VS HARSH VARDHAN TIBREWAL	SOURAV SUMAN BHUYAN VS	// CIVIL JUDGE (JD),JHARSUGUDA(Jharsuguda) CS/0000008/2012
23	D-CMP/5124/2026	SATYABHAMA ROUT	RABINDRA NATH PRUSTY	//

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	CMP/277/2026	VS LATIKA ROUT	VS	CIVIL JUDGE (SD),BANKI(Cuttack) CS/0000035/2015
24	D-CONTC/4727/2026 CONTC/915/2026	SUDHIR ROUT VS CHITHRA ARUMUGAM, IAS	ADV. VS	// ()
25	D-CONTC/54742/2025 CONTC/916/2026	HEMANTA KUMAR SAHU VS DR.N.THIRUMALLA NAIK,IAS	ADV. VS	// ()
26	D-CONTC/787/2026 CONTC/917/2026	SUBASH CHANDRA SAHU@SAHOO VS USHA PADHI, IAS	ADV. VS	// ()
27	D-CONTC/788/2026 CONTC/918/2026	BIMBADHAR BEHERA VS USHA PADHI, IAS	ADV. VS	// ()
28	D-CONTC/792/2026 CONTC/919/2026	SURENDRA PRASAD NAYAK VS USHA PADHI, IAS	ADV. VS	// ()
29	D-CONTC/800/2026 CONTC/920/2026	SANATAN BISWAL VS USHA PADHI, IAS	ADV. VS	// ()
30	D-CONTC/1060/2026 CONTC/921/2026	GANDHARI PATRA VS ARVIND AGARWAL , I.A.S	ADV. VS	// ()
31	D-CONTC/1588/2026 CONTC/922/2026	BINAYAK NAYAK VS ARABINDA DAKUA,DIRECTOR, MUNICIPAL ADMINISTRATION AND EX-OFFICIO,BHUBANESWAR	ADV. VS	// ()
32	D-CONTC/2233/2026 CONTC/923/2026	JAY HANUMAN SHG, SASANPADA KHAJIRA, REMUNA, BALASORE VS SURYAWANSHI MAYUR VIKAS, IAS	ADV. VS	// ()
33	D-CONTC/2237/2026 CONTC/924/2026	JAY JAGANNATH SHG, UDAMBAR, REMUNA, BALASORE VS SURYAWANSHI MAYUR VIKAS, IAS	ADV. VS	// ()
34	D-CONTC/2243/2026 CONTC/925/2026	MAA TARINI SWAYANG SAHAYIKA GOSTHI(SHG), BARAPADA, BALASORE VS	ADV. VS	// ()

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35	D-CONTC/3203/2026 CONTC/926/2026	SURYAWANSHI MAYUR VIKAS, IAS FIROZA BIBI VS SACHIN RAMCHANDRA JADHAV, IAS	SANJEEV UDGATA VS	// // ()
36	D-CONTC/3436/2026 CONTC/927/2026	MAMATA PANIGRAHI VS DR. N. THIRUMALA NAIK, I.A.S	SWOYAM PRABHU JENA VS	// ()
37	D-CONTC/3441/2026 CONTC/928/2026	SURENDRA KU.MUDULI VS DR. N. THIRUMALA NAIK, I.A.S	SWOYAM PRABHU JENA VS	// ()
38	D-CONTC/3581/2026 CONTC/929/2026	ARUN KUMAR RAY VS SANAT KUMAR PATTNAIK, REGIONAL PROVIDENT FUND COMMISSIONER, SUB REGIONAL OFFICE, KEONJHAR	BAIDHAR SAHOO VS	// ()
39	D-CONTC/3735/2026 CONTC/930/2026	ABHINNA KUMAR BISWAL VS DR. N. THIRUMALA NAIK, I.A.S.	ADV. VS	// ()
40	D-CONTC/3747/2026 CONTC/931/2026	PRASANNA KUMAR RATH VS DR. N. THIRUMALA NAIK, I.A.S	ADV. VS	// ()
41	D-CONTC/3751/2026 CONTC/932/2026	BIKRAM KUMAR JAGADEV VS DR. N. THIRUMALA NAIK, I.A.S	ADV. VS	// ()
42	D-CONTC/3776/2026 CONTC/933/2026	RABI NARAYAN BARIK VS ER. TRINATH BEHERA, THE CHIEFCONSTRUCTION ENGINEER, CUTTACK	ADV. VS	// ()
43	D-CONTC/3827/2026 CONTC/934/2026	BINATA PANDA VS JOGENDRA MAJHI, OAS(SB)	PABITRA KUMAR NAYAK VS	// ()
44	D-CONTC/3870/2026 CONTC/935/2026	DR. RAJENDRA DAS VS ARVIND AGRAWAL, I.A.S	SANGRAM JENA VS	// ()
45	D-CONTC/4234/2026 CONTC/936/2026	PARBATI NAIK VS HEMANTA KANTA SAY, IAS	ADV. VS	// ()

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46	D-CONTC/4621/2026 CONTC/937/2026	NAKULO RAULO VS ASWATHY S, I.A.S	ADV. VS	// 0 //
47	D-CONTC/4834/2026 CONTC/938/2026	SATABDI MISHRA VS BHASKAR JYOTI SHARMA, IAS	SISIR DAS VS	// 0 //
48	D-CONTC/4838/2026 CONTC/939/2026	RANJAN KUMAR PANIGRAHI VS DEORANJAN KUMAR SINGH, IAS	ADV. VS	// 0 //
49	D-CONTC/4862/2026 CONTC/940/2026	PRASANNA KU.SATAPATHY VS ARAVIND AGRAWAL, IAS	ADV. VS	// 0 //
50	D-CONTC/4986/2026 CONTC/941/2026	SURYA NARAYAN MOHANTY VS USHA PADHY, I.A.S	ADV. VS	// 0 //
51	D-CONTC/4989/2026 CONTC/942/2026	MANDAKINI MOHAPTRA VS ANANYA DAS, IAS	ADV. VS	// 0 //
52	D-CONTC/4994/2026 CONTC/943/2026	PRATAP KUMAR SAMAL VS SOU MENDRA PRIYADARSHI, IPS	ADV. VS	// 0 //
53	D-CONTC/5026/2026 CONTC/944/2026	NIRAKARA MOHANTY VS USHA PADHY, I.A.S	ADV. VS	// 0 //
54	D-CONTC/5079/2026 CONTC/945/2026	KANHU CHARAN DAS VS DIBYA JYOTI PARIDA, IAS, COLLECTOR AND D.M ,PURI	ADV VS	// 0 //
55	D-CONTC/5100/2026 CONTC/946/2026	ANILA KRUSHNA PATTANAIAK VS USHA PADHEE, IAS	KAIBALYA PANDA VS	// 0 //
56	D-CONTC/5103/2026 CONTC/947/2026	BENUDHAR NAYAK VS USHA PADHEE, IAS	KAIBALYA PANDA VS	// 0 //
57	D-CONTC/5106/2026	MADHUSMITA DAS	ADV	//

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	CONTC/948/2026	VS SANJAY KU SINGH, IAS	VS	() //
58	D-CONTC/5181/2026 CONTC/949/2026	NIRANJAN MISHRA VS PRAVAT KUMAR PARIDA, SUB COLLECTOR, BHAWANIPATNA	ADV. VS	// ()
59	D-CRLA/4027/2026 CRLA/162/2026	T. VASUDEV RAO VS STATE OF ODISHA(VIG.)	JYOTI RANJAN DEO VS	VIGILANCE PS (BERHAMPUR) /19 /2007 SPECIAL JUDGE (VIG),BERHAMPUR(Ga GR/0000019/2007
60	D-CRLA/38917/2025 CRLA/163/2026	ARUN @ SWAYAMPRAKASH NAYAK VS STATE OF ODISHA	MANAS KUMAR CHAND VS	KENDRAPARA SADAR /87 /2025 SPECIAL JUDGE (POCSO), KENDRAPARA Spl/0000016/2025
61	D-CRLMC/3961/2026 CRLMC/462/2026	RAGHUNATH SAHOO@RAGHUNATH SAHU VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	KHANDAGIRI P.S. /320 /2025 J.M.F.C.(V),BHUBANESWAR(Khordha) CT/0000811/2025
62	D-CRLMC/4009/2026 CRLMC/463/2026	PADMALOCHAN DAS VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	ERASAMA /278 /2023 AD-HOC A.D.J.(F.T.S.C.),JAGATSINGHPUR CT/0000134/2023
63	D-CRLMC/3541/2026 CRLMC/464/2026	SURYAKANTA NAYAK VS STATE OF ODISHA	DEBASNAN DAS VS	TIRTOL /77 /2020 AD-HOC A.D.J.(F.T.S.C.),JAGATSINGHPUR Spl/0000019/2020
64	D-CRLMC/4104/2026 CRLMC/465/2026	JAYASHREE PANDA VS PROTECTION OFFICER, KHURDA	ABHIJIT PATI VS	/ /0 J.M.F.C.(V),BHUBANESWAR(Khordha) CMC/0000993/2024
65	D-CRLMC/3834/2026 CRLMC/466/2026	KAMALAKANTA SAHOO VS STATE OF ODISHA	BISWANATH BEHERA VS	AUL /66 /2015 ASST.SESIONS JUDGE,PATTAMUNDARURAL ST/0000705/2025
66	D-CRLMC/1853/2026 CRLMC/467/2026	BANSIDHAR PRADHAN VS STATE OF ODISHA	AMIT PRASAD BOSE VS	CHHENDIPADA /42 /2010 J.M.F.C.,CHHENDIPADA(Anugul) CT/0000442/2010
67	D-CRLMC/36197/2025 CRLMC/468/2026	BISWAJIT PATRA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	PATTAMUNDAI RURAL PS /557 /2024 J.M.F.C-ADDL.CIVIL JUDGE(JD),PATTAMUNDAI GR/0000878/2024
68	D-CRLMC/37851/2025 CRLMC/469/2026	KHIROD KUMAR MISHRA VS	DIPTI RANJAN BHOKTA VS	GUNUPUR /186 /2024 S.D.J.M. CIVIL JUDGE (JD),GUNUPUR(RURAL)

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69	D-CRLMC/37048/2025 CRLMC/470/2026	STATE OF ODISHA RAJENDRA BARIK VS PRADYUMNA CHOUHAN	BIBHUTI BHUSHAN KUMBHAR VS	GR/0000350/2024 // J.M.F.C.,KANTAMAL(Baudh) ICC/0000004/2023
70	D-CRLMC/2919/2026 CRLMC/471/2026	BALARAM SWAIN VS STATE OF ODISHA	LALITENDU MISHRA VS	MADHUPATNA /348 /2025 J.M.F.C.(IV),CUTTACK(Cuttack) GR/0001638/2025
71	D-CRLMP/3869/2026 CRLMP/200/2026	SANTOSH KUMAR SAHOO VS STATE OF ODISHA	DEBENDRA PRADHAN VS	BHADRESWAR /132 /2025 () //
72	D-CRLREV/3770/2026 CRLREV/128/2026	ASHISH BARENDA PARIDA VS STATE OF ODISHA(VIG.)	AJAYA KUMAR PRADHAN VS	// SPECIAL JUDGE (VIG),BERHAMPUR(Ga MIS.CASE/0000007/2025
73	D-CRLREV/3775/2026 CRLREV/129/2026	SUBHALAXMI PARIDA VS STATE OF ODISHA(VIG.)	AJAYA KUMAR PRADHAN VS	// SPECIAL JUDGE (VIG),BERHAMPUR(Ga MIS.CASE/0000008/2025
74	D-FAO/50855/2025 FAO/69/2026	BISHESWAR DASH VS STATE OF ODISHA	IN PERSON VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000002/2023
75	D-MACA/4988/2026 MACA/146/2026	TAPAS RANJAN NANDA VS IMRAN KHAN	PRADEEP KUMAR MISHRA VS	// 5TH M.A.C.T., KHURDA(Khordha) Mac/0000038/2020
76	D-MACA/4384/2026 MACA/147/2026	MANAGER,M/S. LIBERTY VIDEOCON GENERAL INSURANCE CO.LTD.,BHUBANESWAR VS ABHINNA BEHERA	ADAM ALI KHAN VS	// 3RD M.A.C.T.,CUTTACK(Cuttack) Mac/0000385/2018
77	D-RVWPET/36417/2025 RVWPET/34/2026	BAINSHIDHAR SUNDARAY VS STATE OF ODISHA	SIDHARTHA SWAIN VS	// () //
78	D-WA/49545/2025 WA/253/2026	STATE OF ODISHA VS NIHAR RANJAN PATTANAIAK	UMESH CHANDRA BEHURA,A.G.A VS	// () //
79	D-WA/49340/2025 WA/254/2026	SABITRI DAS VS STATE OF ODISHA	SUPRATIV SAHOO VS	// () //

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80	D-WP(C)/5225/2026 WP(C)/4394/2026	SUSANTA KUMAR SAHOO VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
81	D-WP(C)/2339/2026 WP(C)/4395/2026	PRUTHWIRAJ SAHU VS STATE OF ODISHA	PRAMOD KUMAR BOHIDAR VS	// 0 //
82	D-WP(C)/5231/2026 WP(C)/4396/2026	PURNNENDU BEHERA VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
83	D-WP(C)/5240/2026 WP(C)/4397/2026	SUKADEV MAHANTA VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	// 0 //
84	D-WP(C)/5249/2026 WP(C)/4398/2026	RAMA CHANDRA JENA VS STATE OF ODISHA	SUBASH CHANDRA PANI VS	// 0 //
85	D-WP(C)/53013/2025 WP(C)/4399/2026	ASHOK AGENCIES, JAJPUR VS EMPLOYEES STATE INSURANCE CORPORATION, BHUBANESWAR	BIRANCHI NARAYAN MOHANTY VS	// 0 //
86	D-WP(C)/55326/2025 WP(C)/4400/2026	BIDYADHAR SAHOO VS STATE OF ODISHA	MANAS KUMAR CHAND VS	// 0 //
87	D-WP(C)/2959/2026 WP(C)/4401/2026	NEW INDIA ASSURANCE CO.LTD, CCH(SUIT), CUTTACK VS SASMITA SAHU	PRASANTA KUMAR MAHALI VS	// 0 //
88	D-WP(C)/5257/2026 WP(C)/4402/2026	PRASANTA KUMAR SETHI VS STATE OF ODISHA	ASHOK KUMAR ROUT VS	// 0 //
89	D-WP(C)/5256/2026 WP(C)/4403/2026	NARAYAN ROUT VS CHIEF MANAGER CUM AUTHORIZES OFFICER, PUNJAB NATIONAL BANK, KHURDHA	KARUNAKAR GAYA VS	// 0 //
90	D-WP(C)/5224/2026 WP(C)/4404/2026	GOURI SANKAR CHOUDHURY VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
91	D-WP(C)/5015/2026	KAMALENDU DAS	SIDDHESWAR BAUG	//

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	WP(C)/4405/2026	VS BRANCH MANAGER, STATE BANK OF INDIA, P.B.B BADAMBADI, CUTTACK	VS	0 //
92	D-WP(C)/3528/2026 WP(C)/4406/2026	KHITISH KUMAR DAS VS STATE OF ODISHA	MADHUMITA PANDA VS	// 0 //
93	D-WP(C)/5039/2026 WP(C)/4407/2026	BALABHADRA MAHATO VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	// 0 //
94	D-WP(C)/5014/2026 WP(C)/4408/2026	SWARANIKA SAHU VS ZONAL MANAGER, UNION BANK OF INDIA, BHUBANESWAR	SAUBHAGYA KETAN NAYAK VS	// 0 //
95	D-WP(C)/5226/2026 WP(C)/4409/2026	SANGRAM KESHARI SAHOO VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
96	D-WP(C)/5114/2026 WP(C)/4410/2026	MOHAN PATRA VS THE TAHASILDAR, BARGARH	DWARIKA PRASAD MOHANTY VS	// 0 //
97	D-WP(C)/3881/2026 WP(C)/4411/2026	NARAYAN RANA VS STATE OF ODISHA	KABIRAJ PRADHAN VS	// 0 //
98	D-WP(C)/5116/2026 WP(C)/4412/2026	GOURANGA SWAIN VS THE TAHASILDAR, BARGARH	DWARIKA PRASAD MOHANTY VS	// 0 //
99	D-WP(C)/5229/2026 WP(C)/4413/2026	SANGEETA NAIK VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
100	D-WP(C)/4577/2026 WP(C)/4414/2026	SANJIB KUMAR DAS VS STATE OF ODISHA	PRAJNA SARITA MOHANTY VS	// 0 //
101	D-WP(C)/4940/2026 WP(C)/4415/2026	SAROJ KUMAR NAYAK VS STATE OF ODISHA	BISWA CHANDAN MOHANTY VS	// 0 //
102	D-WP(C)/5263/2026 WP(C)/4416/2026	KISHORE KUMAR MOHANTA VS	NIRANJAN NAYAK VS	// 0

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103	D-WP(C)/5217/2026 WP(C)/4417/2026	STATE OF ODISHA RMTI HEALTHCARE ACADEMY, BHUBANESWAR VS	AKSHAYA KUMAR SUBUDHI VS	// // 0
104	D-WP(C)/5268/2026 WP(C)/4418/2026	STATE OF ODISHA SNEHALATA MAJHI VS	SOUBHAGYA SWAIN VS	// // 0
105	D-WP(C)/5118/2026 WP(C)/4419/2026	STATE OF ODISHA SHYAM SUNDAR PRADHAN VS	SAROJ KUMAR PADHI VS	// // 0
106	D-WP(C)/25357/2025 WP(C)/4420/2026	STATE OF ODISHA PRAGNA PARAMITA JENA VS	DILLIP KUMAR RAY VS	// // 0
107	D-WP(C)/5253/2026 WP(C)/4421/2026	STATE OF ODISHA NIHARKANTA PATRA VS	SUBASH CHANDRA PANI VS	// // 0
108	D-WP(C)/297/2026 WP(C)/4422/2026	STATE OF ODISHA KALI CHARAN CHAKRAVARTY VS	DEBAJYOTI SAMAL VS	// // 0
109	D-WP(C)/4822/2026 WP(C)/4423/2026	STATE OF ODISHA T.PRASAD RAO DORA VS	SAIBRATA RATH VS	// // 0
110	D-WP(C)/5325/2026 WP(C)/4424/2026	STATE OF ODISHA TANKADHAR NAG VS	LAXMIKANTA MOHANTY VS	// // 0
111	D-WP(C)/5027/2026 WP(C)/4425/2026	STATE OF ORISSA MANMOHAN MOHAPATRA VS	RASHMI KANTA ACHARYA VS	// // 0
112	D-WP(C)/4726/2026 WP(C)/4426/2026	ASSESSING OFFICER CUM EXECUTIVE ENGINEER (ELECT), JAJPUR ROAD KANI JENA VS	SUBASH CHANDRA PUSPALAKA VS	// // 0
113	D-WP(C)/5022/2026 WP(C)/4427/2026	STATE OF ODISHA LAXMIDHAR PRADHAN VS	LAXMAN PRADHAN VS	// // 0
		SPECIAL LAND ACQUISITION OFFICER, KHORDHA ROAD BALANGIR		//

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114	D-WP(C)/5120/2026 WP(C)/4428/2026	UTKAL KESHARI SAMAL VS STATE OF ODISHA	SUBHANKAR ROUT VS	// 0 //
115	D-WP(C)/4821/2026 WP(C)/4429/2026	ABHAY KUMAR SAMANTRAY VS STATE OF ODISHA	PRASHANTA KUMAR DAS VS	// 0 //
116	D-WP(C)/5328/2026 WP(C)/4430/2026	SWAGATIKA MAHAPATRA VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// 0 //
117	D-WP(C)/5223/2026 WP(C)/4431/2026	BASANTI SAHOO VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
118	D-WP(C)/3606/2026 WP(C)/4432/2026	SANDHYARANI SWAIN VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
119	D-WP(C)/5040/2026 WP(C)/4433/2026	SARWAR HUSSAIN VS STATE OF ODISHA	SUBAS CHANDRA DAS VS	// 0 //
120	D-WP(C)/5133/2026 WP(C)/4434/2026	ARNAPURNA BEHERA VS STATE OF ODISHA	PRIYA RANJAN MISHRA VS	// 0 //
121	D-WP(C)/5329/2026 WP(C)/4435/2026	SWETAPADMA BEHERA VS REVENUE DIVISIONAL COMMISSIONER, (CENTRAL ZONE), CUTTACK	NIRANJAN LENKA VS	// 0 //
122	D-WP(C)/5032/2026 WP(C)/4436/2026	PANCHANAN MOHALIK VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
123	D-WP(C)/5212/2026 WP(C)/4437/2026	BHAWANI SHANKAR JOSHI VS STATE OF ODISHA	SATYAJIT BEHERA VS	// 0 //
124	D-WP(C)/5230/2026 WP(C)/4438/2026	TANU SETHI VS STATE OF ODISHA	SRIKANTA KUMAR NATH VS	// 0 //
125	D-WP(C)/5260/2026	SASMITA NAYAK	SAPAN KUMAR LENKA	//

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	WP(C)/4439/2026	VS STATE OF ODISHA	VS	0 //
126	D-WP(C)/5294/2026 WP(C)/4440/2026	CHAITANYA ROUT VS THE APPELLATE AUTHORITY-CUM-SUPERINTENDING ENGINEER-CUM-DEPUTY ELECTRICAL INSPECTOR, CUTTACK	FALGUNI RAJGURU MOHAPATRA VS	// 0 //
127	D-WP(C)/4047/2026 WP(C)/4441/2026	KAMADEV JENA VS STATE OF ODISHA	SAROJA KANTA MANDAL VS	// 0 //
128	D-WP(C)/5269/2026 WP(C)/4442/2026	SACHIKANTA ROURTRAY VS THE ADDL DISTRICT MAGISTRATE, ROURKELA	AVIJIT PATNAIK VS	// 0 //
129	D-WP(C)/4964/2026 WP(C)/4443/2026	ANANTA KUMAR MOHAPATRA VS COMMISSIONER OF ENDOWMENTS, ODISHA, BHUBANESWAR	KRUTIBAS KAR VS	// 0 //
130	D-WP(C)/5284/2026 WP(C)/4444/2026	JANAKI MAHAPATRA VS STATE OF ODISHA	BIJAY KUMAR MISHRA VS	// 0 //
131	D-WP(C)/4178/2026 WP(C)/4445/2026	KOKIL CHINDA VS STATE OF ORISSA	BHASKAR SAMANTARAY VS	// 0 //
132	D-WP(C)/5292/2026 WP(C)/4446/2026	MAHENDRA JALLY VS THE REGIONAL PASSPORT OFFICER, REGIONAL PASSPORT OFFICE, BHUBANESWAR, 2ND AND 3RD FLOOR	APARESH BHOI VS	// 0 //
133	D-WP(C)/5286/2026 WP(C)/4447/2026	UNION OF INDIA VS M/S. FEDDER ELECTRIC AND ENGINEERING LIMITED, NEW DELHI	SATYA SINDHU KASHYAP VS	// 0 //
134	D-WP(C)/4910/2026 WP(C)/4448/2026	KAMALENDU BIKASH DASH SHARMA VS STATE OF ORISSA	PITAMBAR PANDA VS	// 0 //
135	D-WP(C)/4572/2026 WP(C)/4449/2026	KAMALAKANTA GHOSH VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
136	D-WP(C)/5335/2026 WP(C)/4450/2026	BIJOY KUMAR ROUT VS	SOUBHAGYA KUMAR RATH VS	// 0

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137	D-WP(C)/4711/2026 WP(C)/4451/2026	COLLECTOR, KHORDHA DEBI PRASAD PATTANAİK VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// // 0 //
138	D-WP(C)/4929/2026 WP(C)/4452/2026	YUDHISTHIRA PARIDA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
139	D-WP(C)/5302/2026 WP(C)/4453/2026	BIRENDRA KUMAR ROUT VS THE COLLECTOR AND DISTRICT MAGISTRATE, BHADRAK	HIMANSHU SEKHAR PANDA VS	// 0 //
140	D-WP(C)/5545/2026 WP(C)/4454/2026	M/S HOTEL RAJALAXMI, ANGUL VS ODISHA GRAMYA BANK, KHURDA	SOUMYA MISHRA VS	// 0 //
141	D-WP(C)/4957/2026 WP(C)/4455/2026	RAJ KISHORE NAYAK VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
142	D-WP(C)/5115/2026 WP(C)/4456/2026	KAILASH CHANDRA DASH VS STATE OF ODISHA	GOPAL KRUSHNA NANDA VS	// 0 //
143	D-WP(C)/5309/2026 WP(C)/4457/2026	SAGARIKA DALAI VS TPCODL, CHIEF EXECUTIVE OFFICER, BHUBANESWAR	ASHOK KUMAR MOHAPATRA VS	// 0 //
144	D-WP(C)/4181/2026 WP(C)/4458/2026	DAYA MAJHI VS STATE OF ORISSA	BHASKAR SAMANTARAY VS	// 0 //
145	D-WP(C)/5363/2026 WP(C)/4459/2026	PRASANNA KUMAR BISWAL VS STATE OF ODISHA	SANTOSH KUMAR SWAIN VS	// 0 //
146	D-WP(C)/4279/2026 WP(C)/4460/2026	JAYADEV MOHARANA VS STATE OF ODISHA	RAJIB RATH VS	// 0 //
147	D-WP(C)/5366/2026 WP(C)/4461/2026	NITYARANJAN NAYAK VS THE BRANCH MANAGER, UCO BANK, JAJPUR	SAILABALA JENA VS	// 0 //

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148	D-WP(C)/5314/2026 WP(C)/4462/2026	BINDU RAJ VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// () //
149	D-WP(C)/5464/2026 WP(C)/4463/2026	PRADAYANI PATEL VS THE STATE OF ODISHA	BYOMOKESH SAHOO VS	// () //
150	D-WP(C)/5512/2026 WP(C)/4464/2026	PRAMOD KUMAR PANDA VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// () //
151	D-WP(C)/5352/2026 WP(C)/4465/2026	PRADEEP KUMAR SETHY VS STATE OF ODISHA	GHANASHYAM NAMTOAR VS	// () //
152	D-WP(C)/5365/2026 WP(C)/4466/2026	M/S. PRADEEP KUMAR BEHERA, KEONJHAR VS CHIEF COMMISSIONER, CGST AND CENTRAL EXCISE, ODISHA, BHUBANESWAR	SUNIL MISHRA VS	// () //
153	D-ABLAPL/4070/2026 ABLAPL/1796/2026	SURENDRA KUMAR SAHU VS STATE OF ODISHA	LALIT SAHU VS	//0 S.D.J.M.,PADAMPUR(Bargarh) 2(B)CC/000004/2025
154	D-ABLAPL/4071/2026 ABLAPL/1797/2026	SURENDRA SAHU VS STATE OF ODISHA	LALIT SAHU VS	//0 S.D.J.M.,PADAMPUR(Bargarh) 2(B)CC/000011/2024
155	D-ABLAPL/3997/2026 ABLAPL/1798/2026	RAMA CHANDRA ROUT @ PIPUNA VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	BANKI /16 /2025 () //
156	D-ABLAPL/40124/2025 ABLAPL/1799/2026	ARCHANA SAHOO VS STATE OF ODISHA	SOUMYA JYOTI BISWAL VS	EOW,BHUBANESWAR /12 /2025 () //
157	D-ABLAPL/4013/2026 ABLAPL/1800/2026	JAYASHRI ROUT VS STATE OF ODISHA	BINAYA BHUSAN ROUSTRAY VS	KHANDAGIRI P.S. /75 /2026 () //
158	D-ABLAPL/2029/2026 ABLAPL/1801/2026	PAPINA @ PAPI PARIDA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	TANGI (KHURDA) /312 /2025 () //
159	D-ABLAPL/4026/2026	MUKTI RANJAN PANDA	SATYA RANJAN MULIA	JAGATPUR /729 /2025

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	ABLAPL/1802/2026	VS STATE OF ODISHA	VS	() //
160	D-ABLAPL/4001/2026 ABLAPL/1803/2026	MAYA @ HARMOHAN PRUSTY VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	TIHIDI /32 /2026 () //
161	D-ABLAPL/2610/2026 ABLAPL/1804/2026	S. SIMANCHAL @ SEUTI SIMANCHAL VS STATE OF ODISHA	DAYANIDHI MISHRA VS	CUTTACK SADAR /947 /2025 () //
162	D-ABLAPL/4007/2026 ABLAPL/1805/2026	SAPNAJIT ROUT VS STATE OF ODISHA	MANORANJAN PADHI VS	PURI SADAR /28 /2026 () //
163	D-ABLAPL/2635/2026 ABLAPL/1806/2026	RITA BHAGYALAXMI BARIK @ RITA BARIK VS STATE OF ODISHA	RATNAKAR SAMANTASINGHAR VS	KAKATAPUR /368 /2025 () //
164	D-ABLAPL/4008/2026 ABLAPL/1807/2026	UPENDRA BANKA VS STATE OF ODISHA	JAGABANDHU SAHU VS	PADAMPUR /224 /2025 () //
165	D-ABLAPL/3754/2026 ABLAPL/1808/2026	SATYA PRAKASH PALLEI VS UNION OF INDIA (CBI)	ALEKHA KUMAR SAHOO VS	//0 () //
166	D-ABLAPL/4045/2026 ABLAPL/1809/2026	SIBA @ SIBANATH MUND VS STATE OF ODISHA	DEBASIS SAHOO VS	KEONJHAR TOWN /90 /2026 () //
167	D-ABLAPL/3756/2026 ABLAPL/1810/2026	RAJ KISHORE PANDA VS UNION OF INDIA (CBI)	ALEKHA KUMAR SAHOO VS	//0 () //
168	D-ABLAPL/3860/2026 ABLAPL/1811/2026	RAJEEV @ RAJIB LOCHAN KAR VS STATE OF ODISHA	PRANAYA KUMAR DASH VS	SOSO /14 /2026 () //
169	D-ABLAPL/2658/2026 ABLAPL/1812/2026	NUAKHAU NAG VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	MURIBAHAL /73 /2025 () //
170	D-ABLAPL/3894/2026 ABLAPL/1813/2026	MUNA SAHOO @ SAROJ KUMAR SAHOO VS	PRAVASH CHANDRA JENA VS	BANARAPAL /110 /2024 ()

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171	D-ABLAPL/4029/2026 ABLAPL/1814/2026	STATE OF ODISHA RAJESH PRADHAN VS STATE OF ODISHA	SURENDRA KUMAR SAHOO VS	// BHADRAK RURAL /32 /2026 ()
172	D-ABLAPL/3975/2026 ABLAPL/1815/2026	SATYAJIT NAYAK @ RAJA VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	// KHANDAGIRI P.S. /81 /2026 ()
173	D-ABLAPL/2843/2026 ABLAPL/1816/2026	STATE OF ODISHA MONALISA SAHOO VS STATE OF ODISHA	SUDHANSU PRASAD MAHAPATRA VS	// PURI SADAR /398 /2024 ()
174	D-ABLAPL/4035/2026 ABLAPL/1817/2026	STATE OF ODISHA KUNA MANTRY @ KUNA MANTRI VS STATE OF ODISHA	MAHES DAS VS	// DARINGBADI /181 /2025 ()
175	D-ABLAPL/2994/2026 ABLAPL/1818/2026	STATE OF ODISHA RANJIT MOHANTY VS STATE OF ODISHA	ASIT KUMAR JENA VS	// TANGI /31 /2026 ()
176	D-ABLAPL/4039/2026 ABLAPL/1819/2026	STATE OF ODISHA JAGANNATH PRUSTY @ PRUSTI VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	// BHARATPUR PS /78 /2026 ()
177	D-ABLAPL/4049/2026 ABLAPL/1820/2026	STATE OF ODISHA SURYAKANTA BISOI VS STATE OF ODISHA	SONALI ROUT VS	// KHARABEL NAGAR P.S. /75 /2026 ()
178	D-ABLAPL/2999/2026 ABLAPL/1821/2026	STATE OF ODISHA TANKADHAR OJHA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	// GHASIPURA /417 /2025 ()
179	D-ABLAPL/4057/2026 ABLAPL/1822/2026	STATE OF ODISHA RAMANIRANJAN JENA VS STATE OF ODISHA	MD. GOLAM MADANI VS	// BONTH /200 /2025 ()
180	D-ABLAPL/3244/2026 ABLAPL/1823/2026	STATE OF ODISHA TINA BEHERA @ SARBESWAR BEHERA VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	// CRRI /12 /2026 ()
181	D-ABLAPL/4059/2026 ABLAPL/1824/2026	STATE OF ODISHA TUTU @ SUSHANTA GIRI VS STATE OF ODISHA	PARTHA SARATHI DAS VS	// KEONJHAR SADAR /424 /2025 ()

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182	D-ABLAPL/4060/2026 ABLAPL/1825/2026	PRADYUMNA MISHRA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	KEONJHAR SADAR /415 /2025 () //
183	D-ABLAPL/4061/2026 ABLAPL/1826/2026	TUTU @ SUSHANTA GIRI VS STATE OF ODISHA	PARTHA SARATHI DAS VS	KEONJHAR SADAR /415 /2025 () //
184	D-ABLAPL/4063/2026 ABLAPL/1827/2026	BABULI BISWAL VS STATE OF ODISHA	PARTHA SARATHI DAS VS	BAMBARI /161 /2025 () //
185	D-ABLAPL/4073/2026 ABLAPL/1828/2026	B.DEEPAK VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHARABEL NAGAR P.S. /33 /2026 () //
186	D-ABLAPL/3414/2026 ABLAPL/1829/2026	DAYANIDHI SAHU VS STATE OF ODISHA	RABI NARAYAN ROUT VS	BALLIGUDA /255 /2025 () //
187	D-ABLAPL/3470/2026 ABLAPL/1830/2026	SANTOSH ROUT VS STATE OF ODISHA	GOUTAM CHARAN ROUT VS	MARKAT NAGAR /242 /2025 () //
188	D-ABLAPL/3549/2026 ABLAPL/1831/2026	KALINGA KESHARI ROUT VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 () //
189	D-ABLAPL/3482/2026 ABLAPL/1832/2026	NITESH PRADHAN VS STATE OF ODISHA	SURYA KANTA PRADHAN VS	CHHENDIPADA /468 /2025 () //
190	D-ABLAPL/3560/2026 ABLAPL/1833/2026	TAMUS KHAN @ TAYAMUJ KHAN VS STATE OF ODISHA	MD. GOLAM MADANI VS	DHAMNAGAR /468 /2025 () //
191	D-ABLAPL/3519/2026 ABLAPL/1834/2026	GARUDADHWAJA DANDSENA @ GARUDWAJ @ GANESH VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BODEN /18 /2026 () //
192	D-ABLAPL/3580/2026 ABLAPL/1835/2026	CHITIBABU SIRIMA @ CHITIBABU SIRMA VS STATE OF ODISHA	MANGU NANDY VS	CHITRAKONDA /96 /2025 () //
193	D-ABLAPL/3397/2026	SUDHANSHU SEKHAR PATTNAIK	DEBASNAN DAS	MANCHESWAR P.S. /18 /2015

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	ABLAPL/1836/2026	VS STATE OF ODISHA	VS	() //
194	D-ABLAPL/4018/2026 ABLAPL/1837/2026	SURESH CHANDRA NAYAK VS STATE OF ODISHA	BIBHUTI BHUSAN CHOUDHURY VS	LALBAG /463 /2025 () //
195	D-ABLAPL/3602/2026 ABLAPL/1838/2026	MITHUN MANDAL VS STATE OF ODISHA	MANAS KUMAR CHAND VS	DIGAPAHANDI /235 /2023 () //
196	D-ABLAPL/4020/2026 ABLAPL/1839/2026	AKASH BEHERA VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	RASGOBINDPUR /195 /2025 () //
197	D-ABLAPL/3680/2026 ABLAPL/1840/2026	SUBASH CH. MAHALIK VS STATE OF ODISHA	APURBA DAS VS	TIHIDI /404 /2025 () //
198	D-ABLAPL/4062/2026 ABLAPL/1841/2026	GUNANIDHI MAHANTA VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	THAKURMUNDA /67 /2022 () //
199	D-ABLAPL/3604/2026 ABLAPL/1842/2026	PURNA CHANDRA MOHANTY VS STATE OF ODISHA	MANAS KUMAR CHAND VS	AIR FIELD P.S. /105 /2025 () //
200	D-ABLAPL/4092/2026 ABLAPL/1843/2026	ANANTA BEHERA VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	NUAGAON /97 /2020 SPECIAL JUDGE,NAYAGARH(Nayagarh) TR/0000065/2025
201	D-ABLAPL/3612/2026 ABLAPL/1844/2026	BIPIN KUMAR SAMANTARAY VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BANAPUR P.S. /33 /2026 () //
202	D-ABLAPL/4047/2026 ABLAPL/1845/2026	SUMANT MOHAPATRA VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	SUNDARGARH TOWN /29 /2026 () //
203	D-ABLAPL/4077/2026 ABLAPL/1846/2026	BISWAJIT CHAND @ DEBA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BALASORE SADAR /39 /2026 () //
204	D-ABLAPL/4080/2026 ABLAPL/1847/2026	SK. JAFAR ALLI VS	PRATIK DASH VS	PURUNABAZAR /15 /2026 ()

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205	D-ABLAPL/4083/2026 ABLAPL/1848/2026	STATE OF ODISHA SK. JULLU VS	PRAVASH CHANDRA JENA VS	// BARIPADA TOWN /267 /1999 ()
206	D-ABLAPL/3697/2026 ABLAPL/1849/2026	STATE OF ODISHA BISHNU BEHERA VS	ANUGRAHA NARAYAN SAMANTARAY VS	// DHENKANAL TOWN /39 /2026 ()
207	D-ABLAPL/4090/2026 ABLAPL/1850/2026	STATE OF ODISHA BAYAMAN BAGARTI VS	PRAMOD CHANDRA SEJPADA VS	// GOCHHAPADA /17 /2020 ()
208	D-ABLAPL/4084/2026 ABLAPL/1851/2026	STATE OF ODISHA NUNA @ LUNA SINKU VS	SIDHARTHA DAS VS	// RUGUDI /147 /2025 ()
209	D-ABLAPL/3900/2026 ABLAPL/1852/2026	STATE OF ODISHA JAYANTA BIBAR @ BIBHAR VS	SIDHARTHA SANKAR RAY (2) VS	// GUDARI /24 /2025 ()
210	D-ABLAPL/4086/2026 ABLAPL/1853/2026	STATE OF ODISHA SK. INTAJUDDIN BOX VS	PRAVASH CHANDRA JENA VS	// JALESWAR /12 /2026 ()
211	D-ABLAPL/3921/2026 ABLAPL/1854/2026	STATE OF ODISHA DOLLY @ SUJATA DEY VS	SATYANARAYAN MISHRA VS	// SINGLA /155 /2019 ()
212	D-ABLAPL/4158/2026 ABLAPL/1855/2026	STATE OF ODISHA RABINDRA KUMAR BEHERA VS	ASHOK KUMAR ROUT VS	// SALIPUR /61 /2026 ()
213	D-ABLAPL/4160/2026 ABLAPL/1856/2026	STATE OF ODISHA SURJAYA KHILA VS	AMULYA RATNA PANDA VS	// JEYPURE SADAR /115 /2023 ()
214	D-ABLAPL/4091/2026 ABLAPL/1857/2026	STATE OF ODISHA SABITRI BEHERA VS	KULDEEP MOHANTY VS	// SARAT /54 /2025 ()
215	D-ABLAPL/4094/2026 ABLAPL/1858/2026	STATE OF ODISHA PRABHANJAN BHOI VS	SANJAYA KUMAR PANIGRAHI VS	// CHARMAL /17 /2026 ()
		STATE OF ODISHA		//

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216	D-ABLAPL/4181/2026 ABLAPL/1859/2026	ARCHANA SAHOO VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	BELPAHAR /170 /2025 () //
217	D-ABLAPL/4095/2026 ABLAPL/1860/2026	SUSANT @ SUSHANTA KUMAR PATRA VS STATE OF ODISHA	AKSHAYA KUMAR SUBUDHI VS	DELANGA /35 /2025 () //
218	D-ABLAPL/4096/2026 ABLAPL/1861/2026	SUSHIL KUMAR GUPTA VS STATE OF ODISHA	SOUDAMINI JENA VS	RAJGANGPUR /55 /2026 () //
219	D-ABLAPL/3641/2026 ABLAPL/1862/2026	BIJULI NAYAK @ KALU NAYAK VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHURDA PS /550 /2025 () //